'{''Requirement of Fertilizers

543. SHRI R. NARASIMHA REDDY: SHRIMATI SUMITRA G. KUL-KARNI: SHRI S.W. DHABE :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) what is the present stock pile of fertilisers in the country and what is the anticipated requirement of fertilisers during the ensuing monsoon season; and

(b) what quantity of fertiliser is likely to be imported to -meet the shortfall, if any?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION : (SHRI PRABHU DAS PATEL): (a) The domestic manufacturers, Central Fertiliser Pool and the Indian Potash Ltd. were holding the following stocks of fertilisers nutrients approximately on 1-5-1976.

N P K

6-94 3-33 1-83

The requirements of fertilisers for Kharif 1976 have been assessed to be 11.88 lakh tonnes of N. 3 -91 lakh tonnes of P and 2-15 lakh tonnes of K.

(c) Sufficient quantity of import has been arranged to meet the estimated defecit for kharif 1976 and rabi 1976-77.

JCentral Aid to States for Drought

relief. 543-A. SHRI F.M. KHAN : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the names of the States that have requested the Central Government for aid for drought relief and what is the amount asked for by each State during the current financial year; and

(b) what are the names of the States which have been granted aid for this purpose during the same period ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHU DAS PATEL) : (a) The only request received during the current financial year for central assistance for drought relief was from the Government of Tamil Nadu who submitted an estimate of Rs. 18 '02 crores as the additional amount required by them to deal with the situation.

(b) Government have allocated central assistance to the tune of Rs. 7 -5 crores for the drought relief programmes in Tamil Nadu by way of advance Plan Assistance.

§ Cases of officers of the D.G.S, and D. referred to the Vigilance Department 543-B. SHRI MAQSOOD ALI KHAN: Will the Minister of SUPPLY AND RE-HABILITATION be pleased to state :

(a) whether Government propose to scrutinize the sources of the accumulation of wealth by a number of officers of the Directorate General of Supplies and Disposals whose cases were sent to the Vigilance Department on more than one occasion during the last three years particularly those officers who are posted abroad; and

(b) if so, what are the details in this regard?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R.N. MI-RDHA) : (a) and (b) The property returns of all Class I & II officers including those posted abroad are called for every year and scrutinized as prescribed, towards appropriate action as warranted.

PAPERS LAID ON THE TABLE

Nagaland eviction of persons in unauthorised occupation of public land (amendment)

act, 1976 THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT) : Sir, I beg to lay on the Table—a copy (in English and

[†]Transferrd from the 24th May, 1976 (Previously Numbered as Unstarred Question No. 400). [†]Transferred from the 25th May, 1976 (Previously numbered as Unstarred Question

No. 435) §Transferred from the 27th May 1976 (Previously numbered as Unstarred Question

No. 599) 5—283RSS/76